

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/21287/2025 BLAPL/7542/2025	AMIT SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	TANGARPALI /118 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000822/2025
2	D-BLAPL/21884/2025 BLAPL/7543/2025	PRASANNA SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	BALUGAON P.S. /164 /2025 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000386/2025
3	D-BLAPL/21855/2025 BLAPL/7544/2025	SAJID WARSI VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	BARBIL /39 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000100/2025
4	D-BLAPL/21445/2025 BLAPL/7545/2025	SANJAY KAHAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada TR/0000012/2025
5	D-BLAPL/21857/2025 BLAPL/7546/2025	HARIHAR MAHAKUD @ SAMBHU VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	NILGIRI /132 /2025 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000224/2025
6	D-BLAPL/21459/2025 BLAPL/7547/2025	BITU TANTY @ SIDHU TANTY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BANDOMUNDA /125 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000807/2025
7	D-BLAPL/21372/2025 BLAPL/7548/2025	SAGAR MUKHI VS STATE OF ODISHA	DHANANJAYA MUND VS	ATHAMALLIK /258 /2024 A.D.J.,ATHAMALIK(Anugul) CT/0000114/2024
8	D-BLAPL/21952/2025 BLAPL/7549/2025	MAHENDRA BUDIYA VS STATE OF ODISHA	PRATIK DASH VS	CYBER CRIME AND E.O, BALASORE /12 S.D.J.M.,BALASORE(Baleshwar) CT/0000198/2025
9	D-BLAPL/21440/2025 BLAPL/7550/2025	AMAN DATTANI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA SADAR /225 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001146/2025
10	D-BLAPL/21365/2025 BLAPL/7551/2025	TAPAS RANJAN MAHARANA VS STATE OF ODISHA	KULDEEP MOHANTY VS	ROURKELA CYBER P.S. /3 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0000700/2025
11	D-BLAPL/21381/2025 BLAPL/7552/2025	BIJAYA BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000004/2025

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12	D-BLAPL/21497/2025 BLAPL/7553/2025	BASU @ BASANTI NAYAK VS STATE OF ODISHA	SK. ZAFARULLA VS	BHADRAK RURAL /21 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0000133/2025
13	D-BLAPL/21874/2025 BLAPL/7554/2025	SURENDRA NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /90 /2024 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) TR/0000020/2025
14	D-BLAPL/21990/2025 BLAPL/7555/2025	RANJIT ROY VS STATE OF ODISHA	ASIT KUMAR JENA VS	JALESWAR /266 /2025 J.M.F.C.,JALESWAR(Baleshwar) CT/0000297/2025
15	D-BLAPL/21474/2025 BLAPL/7556/2025	LUKAS LAKRA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BIRMITRAPUR /79 /2017 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000138/2017
16	D-BLAPL/21807/2025 BLAPL/7557/2025	RAIMURTI @RAYMURTTI SARAF VS STATE OF ODISHA	JAGABANDHU SAHU VS	NAWAPARA /151 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000451/2025
17	D-BLAPL/21964/2025 BLAPL/7558/2025	RANU GARADA VS STATE OF ODISHA	KULDEEP MOHANTY VS	NARAYANPATNA /30 /2025 J.M.F.C.,LAXMIPUR(Koraput) GR/0000103/2025
18	D-BLAPL/21991/2025 BLAPL/7559/2025	BIJAY KUMAR KAMILA VS STATE OF ODISHA	ASIT KUMAR JENA VS	JALESWAR /280 /2025 J.M.F.C.,JALESWAR(Baleshwar) CT/0000317/2025
19	D-BLAPL/21976/2025 BLAPL/7560/2025	RAMA GOUDA @ RAMA CHANDRA GOUDA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KOTINANDA /162 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000939/2025
20	D-BLAPL/21989/2025 BLAPL/7561/2025	RAKESH PATTNAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JEYPORE TOWN /213 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000034/2025
21	D-BLAPL/21797/2025 BLAPL/7562/2025	VIKASH JAIN VS STATE OF ODISHA	SASHIBHUSAN DAS VS	LALBAG /210 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000091/2025
22	D-BLAPL/22022/2025 BLAPL/7563/2025	KRUSHNA HANTAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000092/2025
23	D-BLAPL/20998/2025	SAROJ DAS	LAMBODOR ACHARI	BHANJANAGAR /597 /2025

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	BLAPL/7564/2025	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR/0001019/2025
24	D-BLAPL/20993/2025 BLAPL/7565/2025	DIBYAM ARUKHA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /597 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR/0001019/2025
25	D-BLAPL/21999/2025 BLAPL/7566/2025	TUNA DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BARIPADA TOWN /1056 /2022 SPECIAL JUDGE (POCSO), BARIPADA(Malkangiri)/0000164/2022
26	D-BLAPL/21490/2025 BLAPL/7567/2025	CHANDAN KUMAR GHADEI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	SPECIAL CRIME UNIT /9 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR/0000425/2024
27	D-BLAPL/21998/2025 BLAPL/7568/2025	ROHIT KENOJIYA VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	JONK /145 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada)/0000030/2025
28	D-BLAPL/22052/2025 BLAPL/7569/2025	JYOTI PRAKASH PALAI VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK/0000006/2025
29	D-BLAPL/21579/2025 BLAPL/7570/2025	LAL @ JHASKETAN BANDICHHOR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SINAPALI /106 /2025 J.M.F.C.,SINAPALI(Nuapada)/0000106/2025
30	D-BLAPL/21585/2025 BLAPL/7571/2025	DUBARAJ ROHIDAS VS STATE OF ODISHA	SK. ZAFARULLA VS	JHARSUGUDA /216 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA/0001157/2025
31	D-BLAPL/21505/2025 BLAPL/7572/2025	D. CHELAPATI RAO VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	GOLANTHARA (BERHAMPUR) /264 /2022 DISTRICT & SESSIONS JUDGE,BERHAMPUR/0000443/2024
32	D-BLAPL/21639/2025 BLAPL/7573/2025	YUSUF KHAN VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	NARASINGHPUR /20 /2025 J.M.F.C.,NARASINGHPUR(Cuttack)/0000043/2025
33	D-BLAPL/22054/2025 BLAPL/7574/2025	LIPU @ DEEPAK NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /278 /2025 J.M.F.C.,PARJANG(Dhenkanal)/0000338/2025
34	D-BLAPL/22055/2025 BLAPL/7575/2025	PADIA SODI VS	PRASANTA KUMAR NANDA VS	KALIMELA /261 /2024 A.D.J.,MALKANGIRI(Malkangiri)

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35	D-BLAPL/21509/2025 BLAPL/7576/2025	STATE OF ODISHA APPANA HUIKA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	CT/0000029/2025 BANDHUGOAN /43 /2025 J.M.F.C.,LAXMIPUR(Koraput) GR/0000164/2025
36	D-BLAPL/16652/2025 BLAPL/7577/2025	STATE OF ODISHA KALIA PUHAN VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /939 /2024 A.D.J.,DHENKANAL(Dhenkanal) CT/0000062/2025
37	D-BLAPL/22017/2025 BLAPL/7578/2025	STATE OF ODISHA JAGA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /513 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001371/2025
38	D-BLAPL/20955/2025 BLAPL/7579/2025	STATE OF ODISHA PRASHANT MALLICK VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	/ /0 SPECIAL JUDGE, PURI(Puri) Spl/0000070/2025
39	D-BLAPL/21017/2025 BLAPL/7580/2025	STATE OF ODISHA TUKUNA PATRA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /597 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001019/2025
40	D-BLAPL/21021/2025 BLAPL/7581/2025	STATE OF ODISHA SANGRAM KESHARI BHUYAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /597 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001019/2025
41	D-BLAPL/21784/2025 BLAPL/7582/2025	STATE OF ODISHA BIBEK KUANR VS STATE OF ODISHA	BYOMOKESH SAHOO VS	DHARUADIHI /4 /2025 A.D.J.,SUNDARGARH(Sundargarh) ST/0000194/2025
42	D-BLAPL/22058/2025 BLAPL/7583/2025	STATE OF ODISHA NARAYANA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /436 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001543/2025
43	D-BLAPL/21586/2025 BLAPL/7584/2025	STATE OF ODISHA BIRESH BADHEI VS STATE OF ODISHA	SK. ZAFARULLA VS	KATARBAGA /44 /2024 A.D.J.,SAMBALPUR(Sambalpur) ST/0000276/2024
44	D-BLAPL/22002/2025 BLAPL/7585/2025	STATE OF ODISHA JANMEJAY GHOSH @ MANAS @ NEPAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /286 /2025 J.M.F.C,JALESWAR(Baleshwar) CT/0000322/2025
45	D-BLAPL/21419/2025 BLAPL/7586/2025	STATE OF ODISHA AJAYA NAIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	KALAMPUR /25 /2025 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000080/2025

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46	D-BLAPL/21233/2025 BLAPL/7587/2025	SK MAJID @ MANDA VS STATE OF ODISHA	RONALISHA PRADHAN VS	INDUSTRIAL ESTATE PS /30 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/000010/2025
47	D-BLAPL/21647/2025 BLAPL/7588/2025	MITELAS @ MITHILISH MAJHI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	LAKHANA /43 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000370/2025
48	D-BLAPL/22037/2025 BLAPL/7589/2025	ALOK KUMAR PATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /134 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000132/2024
49	D-BLAPL/20933/2025 BLAPL/7590/2025	BHIMSEN @ BHIMA SOREN @ MURMU VS STATE OF ODISHA	AMIT KUMAR NATH VS	MOHULDIHA /47 /2024 A.D.J.,KARANJIA(Mayurbhanj) ST/0000074/2024
50	D-BLAPL/20935/2025 BLAPL/7591/2025	CHANDRAMANI @ CHANDRAY HANSDAH VS STATE OF ODISHA	AMIT KUMAR NATH VS	MOHULDIHA /47 /2024 A.D.J.,KARANJIA(Mayurbhanj) ST/0000074/2024
51	D-BLAPL/21838/2025 BLAPL/7592/2025	TRINATH SAMAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	JAGATSINGPUR /222 /2025 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur GR/0000537/2025
52	D-BLAPL/22008/2025 BLAPL/7593/2025	MADHAB MAHARANA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	TALABANIA /23 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000035/2025
53	D-BLAPL/22016/2025 BLAPL/7594/2025	JITU @ JITENDRA MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /37 /2025 SPECIAL JUDGE (POCSO), BALASORE(B Spl/0000110/2025
54	D-CMAPL/26971/2025 CMAPL/212/2025	RABINDRA NATH SETHY VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// (//
55	D-CMP/20948/2025 CMP/1081/2025	M/S.HINDUSTAN AERONATAICS LTD.,KORAPUT VS BHABEN MAITRA	T.NARAYANA MURTY VS	// CIVIL JUDGE (SD),KORAPUT(Koraput) CS/0000090/2021
56	D-CMP/23373/2025 CMP/1082/2025	DEBASHIS SINGH DEO VS DWARKADAS SHIVJI	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsu TS/0000020/1996
57	D-CMP/28465/2025	SHIV NARAYAN PATTNAIK @ SIBU PATTNAIK	MANAS RANJAN BAUG	//

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	CMP/1083/2025	VS SHREE JAMBESWAR DEV BIJE,BHUBANESWAR	VS	4TH A.D.J. CUM SPL. JUDGE(POCSO) BE RFA/0000028/2020
58	D-CMP/28879/2025 CMP/1084/2025	DR.ASHOK KUMAR DORA VS BHAIRAB KUMAR SAHOO	SIDHARTHA MISHRA VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho IA/0000002/2024
59	D-CMP/28920/2025 CMP/1085/2025	NIBASI PALEI VS BHAJAMAN NAYAK	ASHOK KUMAR ROUT VS	// CIVIL JUDGE (SD),BANKI(Cuttack) CMA/0000016/2023
60	D-CMP/27373/2025 CMP/1086/2025	BHAKTIKANTA MOHAPATRA VS ALOK PATTNAIK	MOHIT AGARWAL VS	// 2ND ADDL.CIVIL JUDGE(S.D.),CUTTAC CS/0000194/2005
61	D-CMP/29011/2025 CMP/1087/2025	SATYAJIT PATTANAIAK VS SANTOSH KUMAR PATTANAIAK	AMIYA KUMAR MISHRA VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANE CS/0000064/2012
62	D-CONTC/22852/2025 CONTC/3322/2025	BHAGIRATHI SAHOO VS BASANTA KUMAR NAYAK,DIST. EDUCATION OFFICER,KENDRAPARA	ADV. VS	// () //
63	D-CONTC/26771/2025 CONTC/3323/2025	M/S UTKAL STORE, KALAHANDI VS SUBHAM SAXENA,IAS	ADV. VS	// () //
64	D-CONTC/27331/2025 CONTC/3324/2025	SANJIB KUMAR SINGH VS MANOJ AHUJA,IAS	ADYASIDHI MISHRA VS	// () //
65	D-CONTC/27733/2025 CONTC/3325/2025	TAPAS KUMAR MOHANTY VS DR.KANHU CHARAN DHIR,OAS	AKANSH ACHARYA VS	// () //
66	D-CONTC/28451/2025 CONTC/3326/2025	JYOTI PRAKASH DHAL VS PRIYANKA BASU INGTY, REGIONAL DIRECTOR (E.R) STAFF SELECTION COMMISSION,W.B	DHANESWAR BEHERA VS	// () //
67	D-CONTC/28699/2025 CONTC/3327/2025	BIRENDRA KUMAR BEHERA VS ARINDAM DAKUA,IAS	ADV. VS	// () //
68	D-CONTC/28789/2025 CONTC/3328/2025	DURYODHAN MANTRI VS	ADV. VS	// ()

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69	D-CONTC/28809/2025 CONTC/3329/2025	PURNA CHANDRA BARIHA,DIST. EDUCATION OFFICER,KEONJHAR BENUDHAR SAMAL VS SHALINI PANDIT,IAS	DEBASIS ROUT VS	// // ()
70	D-CONTC/28824/2025 CONTC/3330/2025	LALANA MISHRA VS KALI PRASANNA SWAIN,IAS	ADV. VS	// () //
71	D-CONTC/28827/2025 CONTC/3331/2025	MANASI SINHA VS GIRISH S.N,P. SECY.,GOVT . P.R AND D.W DEPT., ODISHA	ADV. VS	// () //
72	D-CONTC/28828/2025 CONTC/3332/2025	BRAJABANDHU JENA VS VIR VIKRAM YADAV,IAS	ADV. VS	// () //
73	D-CONTC/28829/2025 CONTC/3333/2025	RABINDRA NATH SATPATHY@SATAPATHY VS DHARITRI MISHRA,OAS (S)	ADV. VS	// () //
74	D-CONTC/28834/2025 CONTC/3334/2025	NARENDRA MALI VS DR.SUBHANKAR MOHAPATRA,IAS	SWADHIN KESARI SINGH VS	// () //
75	D-CONTC/28842/2025 CONTC/3335/2025	BIKRAM PARIDA VS RABINDRA KUMAR SAHU,DIRECTOR,MUNICIPAL ADMINISTRATION-CUM-ADDL.SECRETARY, HOUSING AND U.D DEPT.	ADV. VS	// () //
76	D-CONTC/28851/2025 CONTC/3336/2025	KRITI CHANDRA MAHANANDA VS CHANDRASEKHAR PADHI,ENGNR. IN CHIEF, W.R DEPT.	ADV. VS	// () //
77	D-CONTC/25781/2025 CONTC/3337/2025	GOLEKHA CHANDRA ROUT VS JAGABANDHU SAHOO,DEO,BHADRAK	ADV. VS	// () //
78	D-CONTC/27924/2025 CONTC/3338/2025	BAPI SAHU VS BASANTA KUMAR NAYAK,DEO,KENDRAPARA	ADV. VS	// () //
79	D-CONTC/28489/2025 CONTC/3339/2025	NIRUPAMA JENA VS SHALINI PANDIT,IAS	ADV. VS	// () //

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80	D-CONTC/28654/2025 CONTC/3340/2025	AMIYA KUMAR PATTNAYAK VS SHIBASHISH BARAL,OAS,(SB)	ADV. VS	// 0 //
81	D-CONTC/28696/2025 CONTC/3341/2025	SURENDRA KUMAR RANA VS PURNA CHANDRA BARIHA, DIST. EDUCATION OFFICER,KEONJHAR	ADV. VS	// 0 //
82	D-CONTC/28835/2025 CONTC/3342/2025	RUDRA NARAYAN SINGH VS USHA PADHEE,PRINCIPAL SECY.,G.A AND P.G DEPT.,ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
83	D-CONTC/28910/2025 CONTC/3343/2025	LILIMA BEHERA VS SUSHIL KUMAR LOKANI,IAS	ADV. VS	// 0 //
84	D-CONTC/29009/2025 CONTC/3344/2025	NRUSINGHA PRASAD ADHIKARI VS MS ASWATHY S, IAS	ADV VS	// 0 //
85	D-CONTC/25865/2025 CONTC/3345/2025	SOUBHAGYALATA RAYGURU VS KALI PRASANNA MAHAPATRA,DIRECTOR,DIRECTORATE OF HIGHER EDUCATION,BBSR	ADV. VS	// 0 //
86	D-CONTC/26445/2025 CONTC/3346/2025	ISWAR CHANDRA BEHERA VS ANU GARG, IAS	ADV VS	// 0 //
87	D-CONTC/26954/2025 CONTC/3347/2025	UMA MAHESWAR SELF HELP GROUP, GANJAM VS PRAMOD KUMAR PRUSTY,ADDL. DIST.MAGISTRATE,GANJAM	ADV. VS	// 0 //
88	D-CONTC/27047/2025 CONTC/3348/2025	DR.DIBAKAR DALAI VS ASWATHY S,IAS	ADV. VS	// 0 //
89	D-CONTC/28905/2025 CONTC/3349/2025	KISHORE CHANDRA BEHERA VS JAYANT KUMAR JAYASINGH,TAHASILDAR,SALIPUR,CUTTACK	ADV. VS	// 0 //
90	D-CONTC/28908/2025 CONTC/3350/2025	KISHORE CHANDRA BEHERA VS JAYANT KUMAR JAYSINGH,TAHASILDAR,SALIPUR,CUTTACK	ADV. VS	// 0 //
91	D-CONTC/28912/2025	JAYAKRISHNA SAHOO	ANIRUDH SANGANERIA	//

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	CONTC/3351/2025	VS SHALINI PANDIT,COMMNR.-CUM-SECY.,SCHOOL AND MASS EDUCATION,ODISHA	VS	() //
92	D-CONTC/28916/2025 CONTC/3352/2025	KISHORE KUMAR PATRA VS SANJAY KUMAR SINGH,PRINCIPAL SECY. WORKS DEPT.	ADV VS	// () //
93	D-CONTC/28919/2025 CONTC/3353/2025	NRUSINGHA KUMAR SAHOO VS DR.MANORANJAN SAHU,OAS	UMA CHARAN MISHRA VS	// () //
94	D-CONTC/26880/2025 CONTC/3354/2025	SABUJIMA MAHASANGHA, BIRIDI, JAGATSINGHPUR VS MONISHA BANERJEE, IAS	ADV VS	// () //
95	D-CONTC/27492/2025 CONTC/3355/2025	BRAJA KISHORE DAS VS NITYANAND BARIK, DIST. EDUCATION OFFICER,JAJPUR	ADV. VS	// () //
96	D-CONTC/27521/2025 CONTC/3356/2025	DAITYARI @ DAITARI SAHU VS DWIJADAS BASAK, C.E.O, TPNODL,BALASORE	BINAYAK MOHAPATRA VS	// () //
97	D-CONTC/28369/2025 CONTC/3357/2025	LAXMIDHAR NAIK VS SHALINI PANDIT,IAS	ADV. VS	// () //
98	D-CONTC/28382/2025 CONTC/3358/2025	BANSIDHAR NAIK VS AMRUTA SAHOO,BEO,SOHELA,BARGARH	PITAMBAR PANDA VS	// () //
99	D-CRLA/21213/2025 CRLA/850/2025	KISHOR BADI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	BADMAL /91 /2022 SPECIAL JUDGE (POCSO), JHARSUGUD Spl/0000036/2022
100	D-CRLA/21751/2025 CRLA/851/2025	AMAN RAJAK VS STATE OF ODISHA	KARUNAKAR GAYA VS	CYBER CRIME AND ECO. OFFENCE, CU SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000073/2021
101	D-CRLA/21759/2025 CRLA/852/2025	TRILOCHAN BIHARI VS STATE OF ODISHA	GOKULANANDA SAHU VS	KHARIAR /285 /2024 DIST.& SESSIONS JUDGE,NAWAPARA(D ST/0000113/2024
102	D-CRLA/21769/2025 CRLA/853/2025	NABA KISHORE MAJHI@TERUA VS	BASANTA KUMAR DAS VS	KOREI /3 /2016 AD-HOC A.D.J(FTSC-II),JAJPUR(Jajapur)

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103	D-CRLA/21783/2025 CRLA/854/2025	STATE OF ODISHA S.RAMUDU REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	Spl/0000005/2016 GOPALPUR /195 /2022 SPECIAL JUDGE(POCSO), BERHAMPUR
104	D-CRLA/21907/2025 CRLA/855/2025	BIKU@BIKRAM BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	Spl/0000158/2022 MAHILA P.S.(BBSR) /62 /2021 AD-HOC A.D.J.(FTSC),BHUBANESWAR
105	D-CRLA/21950/2025 CRLA/856/2025	RAJNISH CHOUDHURY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TR/0000262/2021 BELPAHAR /145 /2019 A.D.J.,JHARSUGUDA(Jharsuguda)
106	D-CRLLP/21577/2025 CRLLP/51/2025	STATE OF ODISHA STATE OF ODISHA(VIG.) VS BISHNU CHARAN DAS	SANGRAM DAS, S.C.VIGILANCE VS	CT/0000139/2023 VIGILANCE PS (BERHAMPUR) /32 /1997 SPECIAL JUDGE, SPL. COURT,BHUBAN
107	D-CRLMA/21809/2025 CRLMA/105/2025	ARATI PATTANAİK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TR/0000009/2012 KUMBHARAPARA /217 /2012 S.D.J.M.,PURI(Puri)
108	D-CRLMC/13551/2025 CRLMC/2696/2025	KUNJABIHARI PANDA VS SAPNESWAR SENAPATI	PRADEEP KUMAR KHUNTIA VS	ICC/0000164/2012 / /0 S.D.J.M.,SAMBALPUR(Sambalpur)
109	D-CRLMC/16683/2025 CRLMC/2697/2025	SAROJ KANTA MOHANTY VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	ICC/0000785/2023 KENDRAPARA SADAR /79 /2025 S.D.J.M.,KENDRAPARA(Kendrapara)
110	D-CRLMC/16859/2025 CRLMC/2698/2025	RABINDRA @ RASHMI RANJAN BARIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	GR/0000282/2025 NIKIRAI /375 /2024 J.M.F.C,KENDRAPARA(Kendrapara)
111	D-CRLMC/20414/2025 CRLMC/2699/2025	KUNU ACHARYA @ NIRMAL ACHARYA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	GR/0000518/2024 BARPALLI /78 /2023 J.M.F.C,BARPALLI(Bargarh)
112	D-CRLMC/20721/2025 CRLMC/2700/2025	MINAKETAN DAS VS STATE OF ODISHA	ABHISHEK DASH VS	GR/0000076/2023 SAMBALPUR VIGILANCE /14 /2008 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur)
113	D-CRLMC/20959/2025 CRLMC/2701/2025	DIRECTORATE OF VIG., ODISHA SUMITRAJ MUND @ SUMEETRAJ MUND VS STATE OF ODISHA	JNYANANANDA PANDA VS	CT/0000005/2009 BHAWANIPATNA TOWN /466 /2023 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA

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114	D-CRLMC/21084/2025 CRLMC/2702/2025	PRAMOD KUMAR DIGAL VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /105 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) CT/0000089/2023
115	D-CRLMC/21630/2025 CRLMC/2703/2025	JEETIN PRADHAN @ JITENDRA VS STATE OF ODISHA	RAGHUNATH SINGH VS	CHATRAPUR /71 /2010 A.D.J.,CHATRAPUR(Ganjam) ST/0000222/2015
116	D-CRLMC/21683/2025 CRLMC/2704/2025	MANASH KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /130 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000847/2025
117	D-CRLMC/21489/2025 CRLMC/2705/2025	CHANDRAKANTA BEHERA @ CHANDRU @ CHINGUDI VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	RENGALI DAM SITE /23 /2015 ASST.SESIONS JUDGE,TALCHER(Anugul) CT/0000075/2015
118	D-CRLMC/21691/2025 CRLMC/2706/2025	AMRIT MISHRA VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	RASOL /215 /2023 S.D.J.M.,HINDOL(Dhenkanal) GR/0000703/2023
119	D-CRLMC/21133/2025 CRLMC/2707/2025	SWAPNA PAIKARAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	CAPITAL P.S. /235 /2015 PRESIDING OFFICER, DESIGNATED COURT CT/0000025/2015
120	D-CRLMC/21161/2025 CRLMC/2708/2025	ASIM HALDAR@ASIM KUMAR HALDAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /432 /2022 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000503/2022
121	D-CRLMC/21697/2025 CRLMC/2709/2025	SOBHAGINI NAIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000058/2017
122	D-CRLMC/21701/2025 CRLMC/2710/2025	LANDA@SUSANT KUMAR BISOYI VS STATE OF ODISHA	NARENDRA PRASAD RATH VS	POLASARA PS /24 /2009 J.M.F.C.,POLSARA(Ganjam) GR/0000080/2009
123	D-CRLMC/21387/2025 CRLMC/2711/2025	BIRABAR NAYAK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KHUNTUNI /37 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000132/2024
124	D-CRLMC/21704/2025 CRLMC/2712/2025	KASINATH UPADHAYA VS STATE OF ODISHA	NISHIKANTA MISHRA VS	BALIANTA P.S. /400 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001633/2024
125	D-CRLMC/21894/2025	BISHNUPRIYA PANIGRAHI	SOUMYA MISHRA	CUTTACK VIGILANCE /20 /2015

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	CRLMC/2713/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE(VIG),BHUBANESWAR GR/000055/2015
126	D-CRLMC/21897/2025 CRLMC/2714/2025	SANJIT MOHANTY@SANJEET KUMAR MOHANTY@ BABU VS STATE OF ODISHA	SOUMYA MISHRA VS	NAYAPALLI P.S. /58 /2001 J.M.F.C.(III),BHUBANESWAR(Khordha) GR/0000905/2001
127	D-CRLMC/21177/2025 CRLMC/2715/2025	HARI KATIA VS KAMALU BHUMIA	PRASANTA KUMAR NANDA VS	MATHILI /85 /2019 J.M.F.C.,MATHILI(Malkangiri) GR/0000333/2019
128	D-CRLMC/21692/2025 CRLMC/2716/2025	KAMAT HOTELS (INDIA) LTD. VS DIRECTORATE OF ENFORCEMENT	ABHAS MOHANTY VS	/ /0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH CMC/0000084/2020
129	D-CRLMC/21696/2025 CRLMC/2717/2025	DR.VITHAL VENKETESH KAMAT VS DIRECTORATE OF ENFORCEMENT	ABHAS MOHANTY VS	/ /0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH CMC/0000084/2020
130	D-CRLMC/21561/2025 CRLMC/2718/2025	JAYDEV KUMAR RANG VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	PODIA PS /109 /2022 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) GR/0000623/2022
131	D-CRLMC/21563/2025 CRLMC/2719/2025	DEBENDRA MANDAL VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	REMUNA /180 /2013 J.M.F.C. BALASORE(RURAL)(Baleshwar) ICC/0001164/2015
132	D-CRLMC/21392/2025 CRLMC/2720/2025	NIKHAT PARWEEN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR ICC/0000026/2023
133	D-CRLMC/21439/2025 CRLMC/2721/2025	A.K.DAS ASSOCIATES LTD., BBSR VS DEPUTY REGISTRAR OF CO., CUTTACK	CHIRANJEEV VIDYABHUSHN VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTAC 2(C)CC/0000007/2024
134	D-CRLMC/21453/2025 CRLMC/2722/2025	SAMBIT PANDA VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	INFOCITY PS /440 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001608/2024
135	D-CRLMC/21551/2025 CRLMC/2723/2025	BABU @ BABULA BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALIPATNA /1 /2008 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000180/2008
136	D-CRLMC/21913/2025 CRLMC/2724/2025	GITARANI@GEETANJALI BEHERA VS	MANORANJAN ACHARYA VS	ODAGAON /77 /2025 J.M.F.C.,ODAGAON(Nayagarh)

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137	D-CRLMC/21484/2025 CRLMC/2725/2025	STATE OF ODISHA MITU @ PANKAJ KUMAR PARIDA VS	JAYANTA KUMAR MAJHI VS	GR/0000114/2025 BALASORE SADAR /20 /2008 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000146/2008
138	D-CRLMC/21642/2025 CRLMC/2726/2025	STATE OF ODISHA SUCHARITA SAHOO VS	MANORANJAN DAS VS	JATNI P.S. /364 /2021 J.M.F.C.,JATNI(Khordha) GR/0000382/2021
139	D-CRLMC/21543/2025 CRLMC/2727/2025	STATE OF ODISHA BILAS @ BILASH NAYAK VS	DEEPAK KU SAHOO VS	KENDRAPARA /281 /2023 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000107/2023
140	D-CRLMC/21988/2025 CRLMC/2728/2025	STATE OF ODISHA SANKET PATRO@TANGUDU SANKET VS	SIDHARTHA SANKAR RAY (2) VS	GUNUPUR /93 /2021 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000078/2021
141	D-CRLMC/21762/2025 CRLMC/2729/2025	STATE OF ODISHA SANDHYA MOHANTY VS	SIDDHARTH PRASAD MISHRA VS	/ /0 J.M.F.C,CUTTACK(Cuttack) CRMC/0000062/2015
142	D-CRLMP/21612/2025 CRLMP/914/2025	SOUMYA PRAKASH DAS NIROJ KUMAR PADHY @ PADHI VS	SIDHARTHA MISHRA VS	/ /0 (//
143	D-CRLMP/21253/2025 CRLMP/915/2025	STATE OF ODISHA SUBRAT PANDA VS	VS	INFOCITY PS /281 /2024 (//
144	D-CRLMP/20627/2025 CRLMP/916/2025	STATE OF ODISHA URKULI TANDIA VS	NIRANJAN MAHARANA VS	BANHARPALI /90 /2025 (//
145	D-CRLMP/21420/2025 CRLMP/917/2025	STATE OF ODISHA GOPAL CHANDRA MOHANTY VS	DIBYA CHARAN SWAIN VS	UDITNAGAR /128 /2025 (//
146	D-CRLMP/20452/2025 CRLMP/918/2025	STATE OF ODISHA HEMANTA JENA @ HEMANTA KUMAR JENA VS	ARIJEET MISHRA VS	RAJNAGAR /16 /2025 (//
147	D-CRLMP/20468/2025 CRLMP/919/2025	STATE OF ODISHA INDIRA DUTT VS D.G. OF POLICE, CUTTACK	ANJAN KUMAR BISWAL VS	/ /0 (//

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148	D-CRLMP/21403/2025 CRLMP/920/2025	NALINI BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	KISHORENAGAR (ANUGUL) /109 /2025 () //
149	D-CRLMP/20041/2025 CRLMP/921/2025	SARASWATI PRADHAN VS STATE OF ODISHA	SMRUTI RANJAN DASH VS	JAGATSINGPUR /16 /2023 () //
150	D-CRLMP/15197/2025 CRLMP/922/2025	PRAHALLAD MAL VS STATE OF ODISHA	TUSAR KANTI PRAHARAJ VS	//0 () //
151	D-CRLREV/21224/2025 CRLREV/416/2025	GAYADHAR SETHY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	//0 EXCISE COMMISSIONER, ODISHA, CUT EXCISE APPEAL/0000003/2025
152	D-CRLREV/21406/2025 CRLREV/417/2025	SK.AKTAR ALI VS STATE OF ODISHA	JAGABANDHU ROUT VS	BHADRAK TOWN /146 /2023 S.D.J.M.,BHADRAK(Bhadrak) GR/0000585/2023
153	D-CRLREV/21678/2025 CRLREV/418/2025	LIJA RANEE BISWAL VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	PANIKOILI /186 /2024 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000032/2025
154	D-CRLREV/21782/2025 CRLREV/419/2025	SAROJ KUMAR KHUNTIA@SAROJ KHUNTIA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	CHANDAKA P.S. /237 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001312/2024
155	D-CRLREV/22059/2025 CRLREV/420/2025	SONIA TRIPATHY VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	EOW,BHUBANESWAR /11 /2023 PRESIDING OFFICER, DESIGNATED CO CT/0000100/2023
156	D-CRLREV/22061/2025 CRLREV/421/2025	SONIA TRIPATHY VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	EOW,BHUBANESWAR /12 /2023 PRESIDING OFFICER, DESIGNATED CO CT/0000101/2023
157	D-FAO/28054/2025 FAO/338/2025	JOGESWAR SA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000084/2024
158	D-FAO/28063/2025 FAO/339/2025	KISAN MUNDA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000018/2021
159	D-FAO/28069/2025	KOVREZ MURMU	SATYABAN SAHOO	//

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	FAO/340/2025	VS UNION OF INDIA	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000039/2024
160	D-FAO/28081/2025 FAO/341/2025	HOSSAIN SK. VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000162/2024
161	D-MACA/24117/2025 MACA/833/2025	BABITA BEHERA VS RAJANIKANTA MOHARANA	PABITRA KUMAR NAYAK VS	// III M.A.C.T.,TALCHER(Anugul) Mac/0000048/2020
162	D-MACA/25880/2025 MACA/834/2025	RAJAT KUMAR NANDA VS PATITAPABAN PANDA	PRADEEP KUMAR MISHRA VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000218/2018
163	D-MACA/26122/2025 MACA/835/2025	D.M.,M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK VS JHILI @ JHILIMANI BEHERA	PRAMOD KUMAR TRIPATHY VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000062/2023
164	D-MACA/26442/2025 MACA/836/2025	D.M., NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS MANASI PATI	SOMNATH ROY VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin) Mac/0000149/2020
165	D-MACA/26806/2025 MACA/837/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,KHURDHA VS MINATI PRADHAN	SOMNATH ROY VS	// III M.A.C.T.,TALCHER(Anugul) Mac/0000025/2022
166	D-MACA/27974/2025 MACA/838/2025	KALPANA LAHA VS RATIKANTA LAHA	PRADEEP KUMAR MISHRA VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000088/2022
167	D-MACA/22528/2025 MACA/839/2025	GUJJU TARAKESH REDDY VS LAKSHMI CHARAN PATTNAIK	DEBASISH PATNAIK VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000327/2022
168	D-MACA/27981/2025 MACA/840/2025	TEJASWINI DEEP@NAG VS SISIR KUMAR DANDSENA	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000023/2023
169	D-MACA/23908/2025 MACA/841/2025	CHIEF REGIONAL MANAGER, M/S. ORIENTAL GENERAL INSURANCE COMPANY LTD.,KHURDHA VS SUNIMA DASH	D.KHURDHA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000266/2017
170	D-MACA/27993/2025 MACA/842/2025	IPSITA PATRO @ LIPSA PATRO VS	BIRANCHI NARAYAN RATH VS	// II MACT (SD),BERHAMPUR(Ganjam)

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171	D-MACA/24761/2025 MACA/843/2025	D.SAYED MAHABOOB BASHA THE MANAGER, ODISHA LEGAL HUB, NATIONAL INSURANCE CO. LTD., CUTTACK VS MADHUSMITA PRADHAN	PRAMOD KUMAR TRIPATHY VS	Mac/0000090/2023 // 1ST M.A.C.T., ANGUL(Angul) Mac/0000052/2023
172	D-MACA/28010/2025 MACA/844/2025	SUSHMIREKHA BEHERA VS KARTIK CHANDRA SIDU	RAMESH CHANDRA PRADHAN VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000943/2017
173	D-MACA/25197/2025 MACA/845/2025	MANJU SINGH VS BASANTI SURESH KUMAR SAHOO	PABITRA KUMAR NAYAK VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000213/2018
174	D-MACA/28049/2025 MACA/846/2025	PITEI PRADHAN VS DALI MALIK	KAPILA CHARAN NAYAK VS	// 3RD M.A.C.T,KENDRAPARA(Kendrapara) Mac/0000108/2019
175	D-MACA/28488/2025 MACA/847/2025	KHUJAR GOUD VS JAGABANDHU SOREN	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000103/2023
176	D-MACA/25774/2025 MACA/848/2025	THE REGIONAL MANAGER, M/S NEW INDIA ASSURANCE CO. LTD.,WEST BENGAL VS ALAKA KUMARI DASH	SUDEEP KUMAR SARANGI VS	// A.D.J.,RAYAGADA(Rayagada) Mac/0000005/2021
177	D-MACA/28673/2025 MACA/849/2025	SATYAJIT SINGH VS SEKH BELAL	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000111/2022
178	D-MACA/29044/2025 MACA/850/2025	PRAMOD KUMAR MANGARAJ VS PRASANTA KUMAR PARIDA	PRADEEP KUMAR MISHRA VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0001062/2012
179	D-MACA/29050/2025 MACA/851/2025	SANJAY BHOI VS RADHASHYAM PANDA	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000466/2015
180	D-MACA/29054/2025 MACA/852/2025	JOSEF KANDULANA VS SUSMITA MAHANTA	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000030/2023
181	D-MACA/29055/2025 MACA/853/2025	KABITA PRADHAN VS AMITA ROUT	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000183/2021

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182	D-MACA/29061/2025 MACA/854/2025	RUBITA BHOI@RUBI VS RADHASHYAM PANDA	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000461/2015
183	D-RVWPET/24939/2025 RVWPET/179/2025	GOURI SAMAL VS MANOJ KUMAR BEHERA	KALPATARU MISHRA VS	// () //
184	D-STREV/28899/2025 STREV/16/2025	M/S. AJAY KUMAR RAHUL KUMAR, BBSR VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000047/2009
185	D-TRP(C)/28952/2025 TRP(C)/223/2025	RASMITA NAIK VS MUNA NAIK	JYOTI PRAKASH PATRA VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000088/2025
186	D-TRP(C)/28977/2025 TRP(C)/224/2025	BEDAMATI MEHER VS BANMALI MEHER	SOURAV DAS VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000091/2025
187	D-TRP(C)/28432/2025 TRP(C)/225/2025	DEBASREETA DASH VS RUDRA PRASAD RATH	AMITAV TRIPATHY VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000417/2023
188	D-WA/27773/2025 WA/1257/2025	STATE OF ODISHA VS BASANTI DEI	SUMAN PATTANAYAK,A.G.A VS	// () //
189	D-WA/28947/2025 WA/1258/2025	STATE OF ODISHA VS BHABANI CHARAN JENA	BIMBISAR DASH, A.G.A VS	// () //
190	D-WA/28796/2025 WA/1259/2025	STATE OF ODISHA VS SURYABAHADUR ASIT RANJAN CHOUDHURY	SASWAT DAS,A.G.A VS	// () //
191	D-WA/29005/2025 WA/1260/2025	STATE OF ODISHA VS SRIDHAR CHANDRA SAMAL	BIMBISAR DASH,A.G.A VS	// () //
192	D-WA/28772/2025 WA/1261/2025	RAJESH TOPPO VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// () //
193	D-WA/20270/2025	CASHINO TUDU	SHAKTI DATTA TRIPATHY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/1262/2025	VS MANAGING DIRECTOR, ODISHA STATE COOPERATIVE BANK LTD., BBSR	VS	0 //
194	D-WA/28807/2025 WA/1263/2025	STATE OF ODISHA VS RATNAKARA MAHAKUD	JATESWAR NAYAK, A.G.A VS	// 0 //
195	D-WA/29006/2025 WA/1264/2025	STATE OF ODISHA VS DILLIP KUMAR SINGHA	JATESWAR NAYAK,A.G.A VS	// 0 //
196	D-WA/29007/2025 WA/1265/2025	STATE OF ODISHA VS NIMAI CHARAN NAIK	BIMBISAR DASH,A.G.A VS	// 0 //
197	D-WA/29070/2025 WA/1266/2025	STATE OF ODISHA VS TRILOCHAN SINGH	AISHWARYA DASH,A.S.C VS	// 0 //
198	D-WP(C)/29053/2025 WP(C)/20249/2025	PRAHALLAD CHANDRA MALLIK VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
199	D-WP(C)/29046/2025 WP(C)/20250/2025	PRAFULLA KUMAR DASH VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //
200	D-WP(C)/28052/2025 WP(C)/20251/2025	ANITA PATRA VS ODISHA HUMAN RIGHTS COMMISSION, KHURDA	NIRMAL CHANDRA MOHANTY VS	// 0 //
201	D-WP(C)/28800/2025 WP(C)/20252/2025	JUMMA MASJID, BALASORE VS MANTU SAHAJI	AVIJIT PATNAIK VS	// 0 //
202	D-WP(C)/29025/2025 WP(C)/20253/2025	KARTIKESWAR MOHANTY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
203	D-WP(C)/26209/2025 WP(C)/20254/2025	DIBAKAR BEHERA VS STATE OF ODISHA	NIRMAL RANJAN ROUTRAY VS	// 0 //
204	D-WP(C)/27573/2025 WP(C)/20255/2025	SANGEETA PATTNAIK VS	BIBHUTI BHUSAN CHOUDHURY VS	// 0

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205	D-WP(C)/28875/2025 WP(C)/20256/2025	STATE OF ODISHA RABI PRADHAN VS	PRABIN DAS VS	// // ()
206	D-WP(C)/27696/2025 WP(C)/20257/2025	STATE OF ODISHA ROSHAN PATNAIK VS	VS	// // ()
207	D-WP(C)/27021/2025 WP(C)/20258/2025	SHALINI MOHANTY BHAGIRATHI PRUSTY VS	SURYASNATA MOHAPATRA VS	// // ()
208	D-WP(C)/28878/2025 WP(C)/20259/2025	COLLECTOR, BHADRAK LAL MOHAN SINGH VS	PRABIN DAS VS	// // ()
209	D-WP(C)/29023/2025 WP(C)/20260/2025	STATE OF ODISHA RABINDRA NATH MALLIK VS	JAJATI KESHARI KHUNTIA VS	// // ()
210	D-WP(C)/29261/2025 WP(C)/20261/2025	STATE OF ODISHA GOURAV KUMAR SAHU VS	SOUMYA MISHRA VS	// // ()
211	D-WP(C)/28799/2025 WP(C)/20262/2025	STATE OF ODISHA ANANYA SAMAL VS	DEBASIS ROUT VS	// // ()
212	D-WP(C)/28880/2025 WP(C)/20263/2025	STATE OF ODISHA SIDHESWAR ROUT VS	PRABIN DAS VS	// // ()
213	D-WP(C)/27963/2025 WP(C)/20264/2025	STATE OF ODISHA ALEKH CHARAN SAHOO VS	MANAS PATI VS	// // ()
214	D-WP(C)/26796/2025 WP(C)/20265/2025	STATE OF ODISHA JIRAMANI SINGH VS	HEMANTA KUMAR MOHANTA VS	// // ()
215	D-WP(C)/28933/2025 WP(C)/20266/2025	STATE OF ODISHA PURNA CHANDA MISHRA VS	LAXMIKANTA MOHANTY VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/28904/2025 WP(C)/20267/2025	BRAJA SUNDAR ROUT VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
217	D-WP(C)/28813/2025 WP(C)/20268/2025	MANAS RANJAN SWAIN VS ODISHA INFORMATION COMMISSION, BBSR	AKHAND VS	// 0 //
218	D-WP(C)/27405/2025 WP(C)/20269/2025	MADHU BAG @ BHUE VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
219	D-WP(C)/29000/2025 WP(C)/20270/2025	M/S A.K.P CONFRA PRIVATE LIMITED, JAJPUR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
220	D-WP(C)/29088/2025 WP(C)/20271/2025	GAGAN BEHARI JENA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
221	D-WP(C)/28888/2025 WP(C)/20272/2025	BIBEKANANDA DAS VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
222	D-WP(C)/27419/2025 WP(C)/20273/2025	DIPTIMAYEE MOHANTY VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
223	D-WP(C)/28891/2025 WP(C)/20274/2025	NIROD KUMAR BARIK VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
224	D-WP(C)/29028/2025 WP(C)/20275/2025	AJAYA KUMAR PATEL VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
225	D-WP(C)/28869/2025 WP(C)/20276/2025	DUSMANTA KUMAR DAS VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
226	D-WP(C)/24338/2025 WP(C)/20277/2025	GYAN RANJAN DASH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
227	D-WP(C)/28830/2025	PRAVANJAN BEHERA	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/20278/2025	VS ODISHA GRAMEEN BANK, KHURDA	VS	0 //
228	D-WP(C)/29019/2025 WP(C)/20279/2025	GITANJALI NAYAK VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
229	D-WP(C)/27826/2025 WP(C)/20280/2025	MINAKSHI BISWAL VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
230	D-WP(C)/28626/2025 WP(C)/20281/2025	SASMITA PRADHAN VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
231	D-WP(C)/28431/2025 WP(C)/20282/2025	KALPANA SAHOO VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
232	D-WP(C)/28983/2025 WP(C)/20283/2025	TOTA RAMA RAO VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
233	D-WP(C)/28721/2025 WP(C)/20284/2025	BIKRAM KESHARI MISHRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
234	D-WP(C)/28986/2025 WP(C)/20285/2025	PADMINI PRADHAN VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
235	D-WP(C)/29270/2025 WP(C)/20286/2025	LALATENDU PAL VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
236	D-WP(C)/28825/2025 WP(C)/20287/2025	BISWARANJAN DAS VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	// 0 //
237	D-WP(C)/29197/2025 WP(C)/20288/2025	RABINDRA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
238	D-WP(C)/28698/2025 WP(C)/20289/2025	SUDAM RANJAN NAG VS	NIRMAL CHANDRA DAS VS	// 0

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239	D-WP(C)/28894/2025 WP(C)/20290/2025	STATE OF ODISHA TRILOCHAN BHUYAN VS	PRABIN DAS VS	// // 0
240	D-WP(C)/25762/2025 WP(C)/20291/2025	STATE OF ODISHA TULABATI DHURUA VS	RABI NARAYAN BEHERA VS	// // 0
241	D-WP(C)/27322/2025 WP(C)/20292/2025	ASHOK KUMAR PATTANAIAK M/S.VINAYAK CONSTRUCTION COMPANY, DHENKANAL VS	SATYA NARAYAN BHRAMAR RAY VS	// // 0
242	D-WP(C)/26392/2025 WP(C)/20293/2025	THE JOINT COMMISSIONER OF STATE TAX, CT AND GST, ANGUL BHAKTA DASIA SMRUTI COMMITTEE, PURI VS	PRAKASH KUMAR JENA VS	// // 0
243	D-WP(C)/26395/2025 WP(C)/20294/2025	COMMISSIONER OF INCOME TAX, HYDERABAD, TELANGANA BHAKTA DASIA SMRUTI COMMITTEE, PURI VS	PRAKASH KUMAR JENA VS	// // 0
244	D-WP(C)/28531/2025 WP(C)/20295/2025	COMMISSIONER OF INCOME TAX, HYDERABAD, TELANGANA AJIT KUMAR BEHERA VS	MADHUMITA PANDA VS	// // 0
245	D-WP(C)/28720/2025 WP(C)/20296/2025	UNION OF INDIA MITANJALI SAHU VS	DURGESH NARAYAN RATH VS	// // 0
246	D-WP(C)/28786/2025 WP(C)/20297/2025	STATE OF ODISHA NADEEM SAWAN VS	MADAN MOHAN DAS VS	// // 0
247	D-WP(C)/27622/2025 WP(C)/20298/2025	STATE OF ODISHA KUMUDA CHANDRA PANDA VS	BIDYADHAR MANSING VS	// // 0
248	D-WP(C)/28804/2025 WP(C)/20299/2025	ACCOUNTANT GENERAL, BBSR BHANUPRIYA PRADHAN VS	SUSANTA KUMAR TRIPATHY VS	// // 0
249	D-WP(C)/28883/2025 WP(C)/20300/2025	STATE OF ODISHA M/S. BRAJENDRA PRASAD PANDA, SAMBALPUR VS	CHITTARANJAN DAS VS	// // 0
		COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE		//

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250	D-WP(C)/29094/2025 WP(C)/20301/2025	BASUDEV SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
251	D-WP(C)/28685/2025 WP(C)/20302/2025	RANJAN KUMAR SAHU VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
252	D-WP(C)/27639/2025 WP(C)/20303/2025	NARAYAN CHANDRA BARIK VS FINTHE B.M.SHRIRAM LIFE INSURANCE COMPANY LTD., BALASORE	JYOTIRMAY GUPTA VS	// 0 //
253	D-WP(C)/29142/2025 WP(C)/20304/2025	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
254	D-WP(C)/28390/2025 WP(C)/20305/2025	SARAT MOHANTY VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
255	D-WP(C)/29089/2025 WP(C)/20306/2025	JAYANTI MOHAPATRA VS STATE OF ODISHA	ABHASH GARNAIK VS	// 0 //
256	D-WP(C)/25159/2025 WP(C)/20307/2025	STATE OF ODISHA VS KARUNAKAR ROUTRAY	SONAK MISHRA, A.S.C VS	// 0 //
257	D-WP(C)/29091/2025 WP(C)/20308/2025	NEPURA SANDHA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
258	D-WP(C)/25665/2025 WP(C)/20309/2025	PANKAJA KUMAR NAIK VS STATE OF ORISSA	ASWINI KUMAR DASH VS	// 0 //
259	D-WP(C)/29092/2025 WP(C)/20310/2025	GOLEK ROUT VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
260	D-WP(C)/29136/2025 WP(C)/20311/2025	RANJITA GIRI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// 0 //
261	D-WP(C)/28974/2025	JATINDRA NATH KAR	PRAVASH CHANDRA JENA	//

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	WP(C)/20312/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/28641/2025 WP(C)/20313/2025	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
263	D-WP(C)/29137/2025 WP(C)/20314/2025	BABAJI CHARAN DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
264	D-WP(C)/29254/2025 WP(C)/20315/2025	MANAS RANJAN BEHERA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
265	D-WP(C)/28415/2025 WP(C)/20316/2025	M/S. GOLDEN LAND DEVELOPERS LTD, NEW DELHI VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
266	D-WP(C)/29256/2025 WP(C)/20317/2025	SUBRAT BAWALI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
267	D-WP(C)/29201/2025 WP(C)/20318/2025	SOUBINDRA KUMAR PADHI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
268	D-WP(C)/29095/2025 WP(C)/20319/2025	PRADIP KUMAR MALLICK VS PARADEEP PHOSPHATES LTD. (PPL), BBSR	KANANBALA ROY CHOUDHURY VS	// 0 //
269	D-WP(C)/29087/2025 WP(C)/20320/2025	NIRUPAMA MOHAPATRA VS STATE OF ORISSA	KARUNAKAR RATH VS	// 0 //
270	D-WP(C)/29227/2025 WP(C)/20321/2025	SUBASH CHANDRA SAHOO VS TPCODL CORPORATE OFFICE, BBSR	JAMINI KANTA DAS VS	// 0 //
271	D-WP(C)/28643/2025 WP(C)/20322/2025	SANTOSH KUMAR POLAI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
272	D-WP(C)/29244/2025 WP(C)/20323/2025	PRAMILA ROUTRAY VS	HRUDANANDA MOHAPATRA VS	// 0

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273	D-WP(C)/28475/2025 WP(C)/20324/2025	STATE OF ODISHA GOPINATH MAJHI VS UNION OF INDIA	AFRAAZ SUHAIL VS	// // 0 //
274	D-WP(C)/28964/2025 WP(C)/20325/2025	KANHEYA KAR VS STATE OF ODISHA	P.ANUP DASH VS	// 0 //
275	D-WP(C)/28481/2025 WP(C)/20326/2025	DHIREN KUMAR MOHANTY VS STATE OF ODISHA	PITAMBAR BEHERA VS	// 0 //
276	D-WP(C)/23289/2025 WP(C)/20327/2025	SANJIB KUMAR BISWAL VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
277	D-WP(C)/29266/2025 WP(C)/20328/2025	MD.MAJRUL VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
278	D-WP(C)/29134/2025 WP(C)/20329/2025	DR.PRASANT KUMAR SWAIN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
279	D-WP(C)/28757/2025 WP(C)/20330/2025	KEDAR SANKAR MAHAKUD VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
280	D-WP(C)/28939/2025 WP(C)/20331/2025	RANJAN KUMAR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
281	D-WP(C)/28750/2025 WP(C)/20332/2025	SANJEEB KUMAR MISHRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
282	D-WP(C)/29069/2025 WP(C)/20333/2025	SUBASH CHNDRA SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
283	D-WP(C)/28700/2025 WP(C)/20334/2025	RAMESH KUMAR BEHERA VS JOGENDRA DAS	SUSANTA KUMAR BARAL VS	// 0 //

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284	D-WP(C)/28942/2025 WP(C)/20335/2025	NALINI KANTA NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
285	D-WP(C)/29075/2025 WP(C)/20336/2025	M/S TATA STEEL UISL, JAJPUR VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
286	D-WP(C)/29148/2025 WP(C)/20337/2025	M/S SHREENIKA LOGISTICS AND TRADING COMPANY, SUNDERGARH VS NATIONAL ALUMINUM COMPANY (NALCO)	SHATABDI PATTANAYAK VS	// 0 //
287	D-WP(C)/29155/2025 WP(C)/20338/2025	RUTURAJ MUDULI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
288	D-WP(C)/28838/2025 WP(C)/20339/2025	HRUSIKESH DASH VS BHUBANESWAR MUNICIPAL CORPORATION, BBSR	BIGYAN KUMAR SHARMA VS	// 0 //
289	D-WP(C)/29161/2025 WP(C)/20340/2025	SRIDEBI MAHANANDA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
290	D-WP(C)/23851/2025 WP(C)/20341/2025	JAGANNATH DUTTA VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
291	D-WP(C)/28923/2025 WP(C)/20342/2025	BHUBANESWAR NAYAK VS UNION OF INDIA	AVIJIT PATNAIK VS	// 0 //
292	D-WP(C)/29330/2025 WP(C)/20343/2025	M/S HOTEL SILVER MOON, SAMBALPUR VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //
293	D-WP(C)/28943/2025 WP(C)/20344/2025	PRAMILA SETHI VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
294	D-WP(C)/28937/2025 WP(C)/20345/2025	DILLIP MAHAKUR VS PRINCIPAL SECY.,GENERAL ADMINISTRATION AND PUBLIC GRIEVANCES,BBSR	HARI KRUSHNA PANIGRAHI VS	// 0 //
295	D-WP(C)/27651/2025	BINOD DAS	BIKRAM KESHARI RAJ	//

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	WP(C)/20346/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/29248/2025 WP(C)/20347/2025	MANDEEP SINGH VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
297	D-WP(C)/28212/2025 WP(C)/20348/2025	MANIKA JENA VS RANJITABALA JENA	GOPAL CHARAN MOHANTY VS	// 0 //
298	D-WP(C)/27392/2025 WP(C)/20349/2025	BIPIN BALLAV MISHRA VS STATE OF ORISSA	AJIT KUMAR MOHANTY VS	// 0 //
299	D-WP(C)/29037/2025 WP(C)/20350/2025	GANESWAR SAHOO VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
300	D-WP(C)/29252/2025 WP(C)/20351/2025	PRAVAKAR BISWAL VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
301	D-WP(C)/28402/2025 WP(C)/20352/2025	M/S SURBURBAN INDUSTRIES (P) LTD., BBSR VS CT AND GST OFFICER, BBSR - III CIRCLE	AJIT KUMAR ROY VS	// 0 //
302	D-WP(C)/29043/2025 WP(C)/20353/2025	DEBENDRA PRASAD SAHU VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
303	D-WP(C)/28541/2025 WP(C)/20354/2025	NITYANANDA MAHANTY VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
304	D-WP(C)/29311/2025 WP(C)/20355/2025	LEEMAN ACHARYA VS STATE OF ODISHA	CHINMAYI TRIPATHY VS	// 0 //
305	D-WP(C)/29033/2025 WP(C)/20356/2025	SANTOSH KUMAR CHAMPATI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
306	D-WP(C)/28416/2025 WP(C)/20357/2025	PATI SINGH @ RAM PATI SINGH VS	ASHOK KUMAR SARANGI VS	// 0

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307	D-WP(C)/28748/2025 WP(C)/20358/2025	STATE OF ODISHA TRUPTI MISHRA VS DEBI PRASAD MISHRA	SUSAMA RANI SAHOO VS	// // ()
308	D-WP(C)/28915/2025 WP(C)/20359/2025	DINANATH SHAW VS REGIONAL TRANSPORT OFFICER, TALCHER	ASMIYA RANJAN MAJHI VS	// ()
309	D-WP(C)/28848/2025 WP(C)/20360/2025	MANAS KUMAR KAR VS	SUBHASREE MOHANTY VS	// ()
310	D-WP(C)/28918/2025 WP(C)/20361/2025	STATE OF ODISHA SAIRENDRI PRADHAN VS	BIKASH KUMAR DASH VS	// ()
311	D-WP(C)/29021/2025 WP(C)/20362/2025	STATE OF ODISHA DAYANIDHI PANDA VS	MOHIT KUMAR PATI VS	// ()
312	D-WP(C)/28579/2025 WP(C)/20363/2025	STATE OF ODISHA RANJAN KUMAR SETHY VS	JAGAJIBAN PRADHAN VS	// ()
313	D-WP(C)/28921/2025 WP(C)/20364/2025	STATE OF ODISHA DHIREN KUMAR SAHOO VS	ASMIYA RANJAN MAJHI VS	// ()
314	D-WP(C)/29185/2025 WP(C)/20365/2025	AUTHORISED OFFICER, PUNJAB NATIONAL BANK, CIRCLE SASTRA CENTRE, TELENGAPENTHA, CUTTACK TUNRAMA PRADHAN VS	RABI NARAYAN BEHERA VS	// // ()
315	D-WP(C)/29032/2025 WP(C)/20366/2025	STATE OF ODISHA HIMANSHU MAHAKUD VS	SAROJA KANTA SAMAL VS	// ()
316	D-WP(C)/29355/2025 WP(C)/20367/2025	STATE OF ODISHA DEBRAJ SAHOO VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	BISWARANJAN DALAI VS	// // ()
317	D-WP(C)/29322/2025 WP(C)/20368/2025	SAIPRIYA PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// ()

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318	D-WP(C)/29324/2025 WP(C)/20369/2025	AUROVINDA PATTNAYAK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
319	D-WP(C)/28926/2025 WP(C)/20370/2025	THE MANAGEMENT, M/S HINDALCO INDUSTRIES LIMITED HIRAKUD COMPLEX, SAMBALPUR VS STATE OF ODISHA	SUBASH KUNDA GURU VS	// 0 //
320	D-WP(C)/28955/2025 WP(C)/20371/2025	MOTILAL RAY VS VEDIC INTERNATIONAL SCHOOL, SAMBALPUR	GOURI SHANKAR NANDA VS	// 0 //
321	D-WP(C)/25623/2025 WP(C)/20372/2025	RAJIB KUMAR MAJHI VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
322	D-WP(C)/28925/2025 WP(C)/20373/2025	SHYAM SUNDAR NAYAK VS PRINCIPAL SECY.,GENERAL ADMINISTRATION AND PUBLIC GRIEVANCES,BBSR	HARIKRUSHNA PANIGRAHI VS	// 0 //
323	D-WP(C)/28924/2025 WP(C)/20374/2025	KAMAL LOCHAN PATI VS COMMISSIONEER, GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// 0 //
324	D-WP(C)/26469/2025 WP(C)/20375/2025	MANISH RANJAN NAIK VS STATE OF ODISHA	NIBEDITA MOHANTY VS	// 0 //
325	D-WP(C)/29219/2025 WP(C)/20376/2025	BIJAYA SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
326	D-WP(C)/29265/2025 WP(C)/20377/2025	ASISH KUMAR SAMAL VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
327	D-WP(C)/28856/2025 WP(C)/20378/2025	SIMARANI DASH VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //
328	D-WP(C)/28679/2025 WP(C)/20379/2025	M/S VIJAI ELECTRICALS LTD, ANDHRA PRADESH VS STATE OF ODISHA	NILAMADHABA ROUT VS	// 0 //
329	D-WP(C)/29235/2025	PABITRA KUMAR MAJHI	JAGDISH BISWAL	//

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	WP(C)/20380/2025	VS THE ODISHA STAFF SELECTION COMMISSIONER (OSSC), KHURDA	VS	() //
330	D-WP(C)/28735/2025 WP(C)/20381/2025	SRIPADA SUAR VS DEBADUTTA TRIPATHY	GOPINATH MISHRA VS	// () //
331	D-WP(C)/28680/2025 WP(C)/20382/2025	M/S. SARYUG GAUTAM CONSTRUCTION PRIVATE LIMITED, JHARKHAND VS THE COMMISSIONER, CENTRAL GST AND CE COMMISSIONERATE, ROURKELA	NILAMADHABA ROUT VS	// () //
332	D-WP(C)/28843/2025 WP(C)/20383/2025	MD. FAHAD ALFAWZI VS STATE OF ODISHA	DIGAMBAR SETHI VS	// () //
333	D-WP(C)/28898/2025 WP(C)/20384/2025	M/S. JOTSHNNA AQUA, BALASORE VS ICICI BANK LTD, BBSR	SIBADUTTA RAMAPRASAD MISHRA VS	// () //
334	D-WP(C)/28814/2025 WP(C)/20385/2025	SUBHALAXMI PATASANI VS STATE OF ODISHA	JAYADEBA BEHERA VS	// () //
335	D-WP(C)/28929/2025 WP(C)/20386/2025	PRANAYA PRASANNA PANDA VS PRINCIPAL SECY, DEPT. OF GENERAL ADMINISTRATION AND PURBLIC GRIEVANCE ODISHA, BBSR	HARIKRUSHNA PANIGRAHI VS	// () //
336	D-WP(C)/28841/2025 WP(C)/20387/2025	MANOJ KUMAR PALEI VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// () //
337	D-WP(C)/28737/2025 WP(C)/20388/2025	MAITRIJIT MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// () //
338	D-WP(C)/28938/2025 WP(C)/20389/2025	PRATIMA PATI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// () //
339	D-WPCRL/21362/2025 WPCRL/99/2025	BISHNUPRIYA TARAI VS STATE OF ODISHA	ABINASH NAYAK VS	AIRPORT /177 /2025 () //
340	D-ABLAPL/21572/2025 ABLAPL/8612/2025	SYED ABDUL NAYEEM VS	BIBHUTI BHUSAN NANDA VS	JAJPUR TOWN /21 /2025 ()

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341	D-ABLAPL/18599/2025 ABLAPL/8613/2025	STATE OF ODISHA RANJAN KUMAR SAHU @ JILU VS	DIPAK KUMAR SAHOO VS	// BAGDIA /123 /2024 ()
342	D-ABLAPL/21200/2025 ABLAPL/8614/2025	STATE OF ODISHA NILAMANI SAHOO VS	RANJIT MOHANTY VS	// BRAMHA BARADA /173 /2024 ()
343	D-ABLAPL/21877/2025 ABLAPL/8615/2025	STATE OF ODISHA MANGULU SAHU VS	MAHES DAS VS	// AGALPUR /110 /2025 ()
344	D-ABLAPL/21901/2025 ABLAPL/8616/2025	STATE OF ODISHA JITENDRA KUMAR BHUKTA VS	RAJIB LOCHAN PATTNAIK VS	// / /0 J.M.F.C,UMERKOTE(Nabarangapur) 2(A)CC/0000106/2025
345	D-ABLAPL/21703/2025 ABLAPL/8617/2025	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	BISHNU PRASAD PRADHAN VS	JANKIA P.S. /229 /2025 ()
346	D-ABLAPL/21906/2025 ABLAPL/8618/2025	STATE OF ODISHA CHANDRAKANT PRADHAN VS	RAKESH BEHERA VS	// ANGUL TOWN /116 /2025 ()
347	D-ABLAPL/21725/2025 ABLAPL/8619/2025	STATE OF ODISHA JIBAN NIAL @ JIBANLAL NIAL VS	SURYAKANTA DWIBEDI VS	// KOKSARA /172 /2025 ()
348	D-ABLAPL/21910/2025 ABLAPL/8620/2025	STATE OF ODISHA LINGARAJ DALAI VS	TARA PRASAD MOHAPATRA VS	// KUMBHARAPARA /243 /2025 ()
349	D-ABLAPL/21912/2025 ABLAPL/8621/2025	STATE OF ODISHA AMAN @ PRITAM PATRA VS	MANORANJAN DAS VS	// GOBINDAPUR /165 /2025 ()
350	D-ABLAPL/21268/2025 ABLAPL/8622/2025	STATE OF ODISHA GULAPSHA BEGUM VS	RAJENDRA NARAYAN ROUT VS	// PARADEEP LOCK /206 /2025 ()
351	D-ABLAPL/21860/2025 ABLAPL/8623/2025	STATE OF ODISHA AJIT KUMAR DIGAL VS	SWAPNILROY VS	// TUMUDIBANDHA /80 /2025 ()
		STATE OF ODISHA		//

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352	D-ABLAPL/21302/2025 ABLAPL/8624/2025	DR. RASMIKANTA PATRA @ RASMIKANTA PATRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /135 /2025 () //
353	D-ABLAPL/21726/2025 ABLAPL/8625/2025	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /162 /2025 () //
354	D-ABLAPL/21435/2025 ABLAPL/8626/2025	BISWAJIT JENA VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /44 /2019 () //
355	D-ABLAPL/21624/2025 ABLAPL/8627/2025	CHANDAN SAHU VS STATE OF ODISHA	NAGESWAR JAGADALA VS	PLANTSITE /714 /2024 () //
356	D-ABLAPL/21794/2025 ABLAPL/8628/2025	SATYAJIT HARICHANDAN SINGH @ SATYAJIT SAMAL @ LALA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	JAKHAPURA /98 /2025 () //
357	D-ABLAPL/21801/2025 ABLAPL/8629/2025	LAXMI SAHOO VS STATE OF ODISHA	TATHAGATA SAHOO VS	DHARMASALA /381 /2025 () //
358	D-ABLAPL/21628/2025 ABLAPL/8630/2025	SAROJ PALEI VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	DHENKANAL TOWN /803 /2024 () //
359	D-ABLAPL/21492/2025 ABLAPL/8631/2025	LAXMAN DAS VS STATE OF ODISHA	SYED IQBAL VS	BERHAMPUR SADAR /222 /2025 () //
360	D-ABLAPL/21872/2025 ABLAPL/8632/2025	DILESWAR DEHURY VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	HANDAPA /383 /2024 () //
361	D-ABLAPL/21627/2025 ABLAPL/8633/2025	PAPU @ SUBARAT KUMAR MALIK VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	DASPALLA /154 /2019 () //
362	D-ABLAPL/21813/2025 ABLAPL/8634/2025	SANJAYA KUMAR BEHERA VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	CUTTACK VIGILANCE /7 /2025 () //
363	D-ABLAPL/21903/2025	RESHMA RANI BEHERA	PARTHA SARATHI DAS	NADANAKANAN P.S. /249 /2025

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	ABLAPL/8635/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/21917/2025 ABLAPL/8636/2025	KALU MISHRA @ KALIA MISHRA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SEA BEACH /35 /2025 () //
365	D-ABLAPL/21853/2025 ABLAPL/8637/2025	GANDU SETHY @ SUBRAT SETHY VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	TUMUSINGA /31 /2025 () //
366	D-ABLAPL/21814/2025 ABLAPL/8638/2025	JUBRAJ BEHERA VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	CUTTACK VIGILANCE /7 /2025 () //
367	D-ABLAPL/21815/2025 ABLAPL/8639/2025	JITA BEHERA VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	CUTTACK VIGILANCE /7 /2025 () //
368	D-ABLAPL/21670/2025 ABLAPL/8640/2025	HEMANTA KUMAR SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	GOBINDAPUR /160 /2025 () //
369	D-ABLAPL/21834/2025 ABLAPL/8641/2025	BULU @ BULU RANJAN ROUT VS STATE OF ODISHA	MANAS RANJAN DHAL VS	BHARATPUR PS /381 /2025 () //
370	D-ABLAPL/21920/2025 ABLAPL/8642/2025	PRASANTA KUMAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /422 /2025 () //
371	D-ABLAPL/21398/2025 ABLAPL/8643/2025	RABINDRA GACHHAYAT @ RABINDRA GOCHAYAT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TIRTOL /296 /2025 () //
372	D-ABLAPL/21806/2025 ABLAPL/8644/2025	MANASI @ MANASHI JENA VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000056/2022
373	D-ABLAPL/21808/2025 ABLAPL/8645/2025	RAMESH JENA VS STATE OF ODISHA	PRADIPTA BEURA VS	// J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000056/2022
374	D-ABLAPL/21820/2025 ABLAPL/8646/2025	AMAR RANJAN DAS VS	SAROJ RANJAN SUBUDHI VS	PAHALA /219 /2025 ()

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375	D-ABLAPL/21826/2025 ABLAPL/8647/2025	STATE OF ODISHA ROSHNI AGRAWAL VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	// CUTTACK VIGILANCE /7 /2025 () //
376	D-ABLAPL/21958/2025 ABLAPL/8648/2025	DHIREN DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BINJHARPUR /245 /2025 () //
377	D-ABLAPL/21961/2025 ABLAPL/8649/2025	RANJAN KUMAR DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SALIPUR /312 /2025 () //
378	D-ABLAPL/21532/2025 ABLAPL/8650/2025	RAJIBA LOCHAN DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	PIRAHAT P.S /164 /2025 () //
379	D-ABLAPL/21827/2025 ABLAPL/8651/2025	KAPIL PRASAD AGARWAL VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	CUTTACK VIGILANCE /7 /2025 () //
380	D-ABLAPL/21478/2025 ABLAPL/8652/2025	PRATAP KUMAR SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /348 /2025 () //
381	D-ABLAPL/21833/2025 ABLAPL/8653/2025	TARANGINI MAJHI VS STATE OF ODISHA(VIG.)	TUSHAR KANTI PRAHARAJ VS	SAMBALPUR VIGILANCE /13 /2025 () //
382	D-ABLAPL/21848/2025 ABLAPL/8654/2025	SAMEER KUMAR JOSHI VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KOMNA PS /154 /2025 () //
383	D-ABLAPL/21850/2025 ABLAPL/8655/2025	SHRANDHANJIBI MOHANTY @ TAPU VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /185 /2025 () //
384	D-ABLAPL/21914/2025 ABLAPL/8656/2025	TOFAN BHOLO @ TOPHAN BHOLO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	JANKIA P.S. /215 /2025 () //
385	D-ABLAPL/18527/2025 ABLAPL/8657/2025	SANTOSH PATRO @ SANTOSH KUMAR PATRA VS STATE OF ODISHA	PRAMODA KUMAR PATI VS	RAMBHA (KHALLIKOTE) /773 /2024 () //

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386	D-ABLAPL/21417/2025 ABLAPL/8658/2025	BUDHIBAMAN SWAIN @ BUDHIA SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /215 /2025 () //
387	D-ABLAPL/21602/2025 ABLAPL/8659/2025	MANAS RANJAN RATH VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	//0 () //
388	D-ABLAPL/21925/2025 ABLAPL/8660/2025	SATYABRATA KAR VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	KHAIRA /214 /2025 () //
389	D-ABLAPL/21707/2025 ABLAPL/8661/2025	BINAY KUMAR PATRA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	//0 () //
390	D-ABLAPL/21921/2025 ABLAPL/8662/2025	SABITRI BEHERA VS STATE OF ODISHA	DALIRANI BEHURAY VS	SARAT /54 /2025 () //
391	D-ABLAPL/21923/2025 ABLAPL/8663/2025	SIKANDAR KHAN VS STATE OF ODISHA	SWAGATIKA SAHOO VS	BINJHARPUR /318 /2025 () //
392	D-ABLAPL/18387/2025 ABLAPL/8664/2025	SAYED ARBAZ VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	NIMAPADA /178 /2025 () //
393	D-ABLAPL/21926/2025 ABLAPL/8665/2025	RAMA @ RAMAMANI DAS VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /178 /2025 () //
394	D-ABLAPL/21929/2025 ABLAPL/8666/2025	JAGAN SAHOO VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	DHENKANAL TOWN /247 /2025 () //
395	D-ABLAPL/21993/2025 ABLAPL/8667/2025	GOURANGA SOREN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BARIPADA TOWN /219 /2019 () //
396	D-ABLAPL/21995/2025 ABLAPL/8668/2025	BIJAY MOHARANA VS STATE OF ODISHA	LINGARAJ SARANGI VS	MANCHESWAR P.S. /395 /2025 () //
397	D-ABLAPL/18388/2025	SAYED ABDUL ARIF	DEBIDUTTA MOHAPATRA	NIMAPADA /178 /2025

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	ABLAPL/8669/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/22009/2025 ABLAPL/8670/2025	TABREJ KHAN @ TABRAJ ALI KHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 NYAYADHIKARI,GRAMA NYAYALAYA ICC/0000195/2020
399	D-ABLAPL/21962/2025 ABLAPL/8671/2025	NARASINGH PRADHAN VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	CUTTACK VIGILANCE /8 /2025 () //
400	D-ABLAPL/18407/2025 ABLAPL/8672/2025	SAHADEV BEHERA VS STATE OF ODISHA	GOPINATH MISHRA VS	JODAPADAR /98 /2023 () //
401	D-ABLAPL/21902/2025 ABLAPL/8673/2025	BIKASH BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	KHURDA PS /117 /2025 () //